

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-21/2008(Pt.)/7013/A

From :- Smti Jayashree Bora,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Tageng Padoh,  
District & Sessions Judge,  
East Siang District,  
Pasighat, Arunachal Pradesh.

Dated Guwahati, 21<sup>st</sup> August, 2024.

Sub:- **Casual leave.**

Ref:- No. D&SC/PSG/Est./GC/2023-24/93 dated 12.08.2024.

Sir,

With reference to the above, I am directed to inform you have been granted **two days casual leave on 16.08.2024 and 17.08.2024, along with restricted holiday on 19.08.2024.** The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-21/2008(Pt.)/ 7014 /A, dated , 21-08-24**

Copy to:

1. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

*[Signature]*